

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE
APPEAL NO. 29 / 2025

Sachin Khobragade

... Applicant

v.

SEIAA & Ors.

... Respondents

REPLY AFFIDAVIT BY RESPONDENT NO. 1,
STATE ENVIRONMENT IMPACT ASSESSMENT AUTHORITY

Sr. No.	Annexure	Particulars	Page Nos.
1.		Reply by Respondent No.1 SEIAA	
2	1	Copy of 199 th MoM of SEAC dated 03 rd & 04 th October, 2024.	
3.	2	Copy of 285 th MoM of SEIAA dated 19 th December, 2024.	

Pune

Date : 14-07-2025

Adv. Aniruddha S Kulkarni

Standing Counsel

Environment and Climate Change Department

Government of Maharashtra



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE**

Appeal No. 29/2025

Sachin Khobragade

... Applicant

v/s.

SEIAA & Ors.

... Respondents

AFFIDAVIT BY RESPONDENT NO. 1, SEIAA

I, Dattatray Suryakant Bhalerao, working as Scientist I & Deputy Secretary, Environment and Climate Change Department, Government of Maharashtra do hereby state on solemn affirmation as under –

I am well conversant with the facts of the present case and I am competent to swear this Affidavit based upon the records available with this office.

1. It is submitted that at the very outset this respondent denies each averment made in the present appeal which is contrary to and inconsistent with the averments made and the facts stated in the present reply. It is submitted that nothing stated in the appeal may be deemed to have been admitted by this respondent unless and until the same has been admitted by the respondent.
2. The present Appeal is seeking to cancel the Environment Clearance dated 03.01.2025 granted by SEIAA to the Respondent No. 2-Divisional Sports Complex Executive Committee, Nagpur for construction of Sports Complex for Government of Maharashtra at C.T.S. No. 1, Survey No. 504, 505, 506, 513 Soaner Road, tehsil and District Nagpur – 441107.
3. SEAC – 3 considered the proposal of Respondent No. – 2, in their meeting held between 03rd and 4th October, 2024. Application is for prior EC for total plot area 2,47,400 m², FSI of 96,143.872 m², non-FSI area of 3,652.655 m² and total built-up area of 99,796.527 m².
4. In paragraph no.-2 of the present appeal, the Appellant has alleged that the site location consists of 1500 to 2000 trees, which are more than 50 years old, is without any documentary evidence. At item



no.-30 in the SEAC minutes, Green Belt Development, SEAC has recorded-

- a. Total RG Area: 42353.21 Sq. m.
- b. Existing trees on Plot: 811 No. (Retained on site)
- c. Number of trees to be planted: 2086 Nos.
- d. Number of trees to be cut: 103 Nos.
- e. Number of trees to be transplanted: 254 Nos.

The said information is also recorded in SEIAA minutes as well as in the impugned EC. SEAC recommended the proposal for EC to SEIAA. Copy of SEAC minutes is annexed herewith as **ANNEXURE-1.**

5. SEIAA considered the proposal on 19th December, 2024 and subject to compliance of the points raised by SEAC, EC was granted. Copy of SEIAA minutes is annexed herewith as **ANNEXURE-2.**

6. If a project requires permissions, consents, clearances, licenses, etc., under other relevant statutes, then it is incumbent upon the PP to obtain the same under those relevant statutes. PP has to proceed with the project after obtaining the said permissions.



7. In the general conditions of the impugned EC, (a) construction phase, XIV, it is specifically mentioned, PP to strictly adhere to all the conditions mentioned in Maharashtra (Urban Areas) Protection and Preservation of Trees Act, 1975 as amended during the validity of Environment Clearance.
8. So, the issue regarding tree cutting at site, if any, the PP will have to obtain permissions from the Tree Authority established under Respondent No.-4 i.e. Nagpur Municipal Corporation. The appellant has not disclosed, whether he had taken any objection consequent to the newspaper notice regarding tree cutting which was published by Respondent No.-4, which is annexed herewith as **ANNEXURE-F** of the present appeal.
9. EC is not required for cutting trees. EC application cannot be rejected, only on the premise, that large numbers of trees exist at a site location. SEIAA considers the application based on the information provided by the PP in Form-1 and 1A.
10. The project undertaken by Respondent No.-2 is a mega sports complex, having state of the art sport facilities of international level. It is going to be a world class facility benefitting athletes not only from the state but even from the country, and therefore, it is an important project.



11. SEIAA while grant of the impugned EC, has followed the procedure as given under the EIA Notification, 2006 and as per the circulars, notifications, guidelines, office memorandums, issued by the MoEF&CC from time to time. There are no procedural irregularities in the grant of the impugned EC. Hence, it is kindly prayed, that no stay may kindly be granted and the appeal may be rejected.

12. In light of the above averments, this respondent craves leave to file any additional reply as and when required. It is respectfully prayed that Environment Department shall abide by any orders and directions issued by the Hon'ble Tribunal.

Whatever is stated above is true and correct to the best of my knowledge, ability and belief and I affirm it to be true.

Mumbai

Date 11 JUL 2025

Dattatray Suryakant Bhalerao
Scientist I & Deputy Secretary,
Environment & CC Department,
Government of Maharashtra



VERIFICATION

I, Dattatray Suryakant Bhalerao, Scientist I & Deputy Secretary, Environment and Climate Change Department, Government of Maharashtra, having my office address 15th Floor, New Administrative Building, Mantralaya, Mumbai – 400 032 do hereby verify and declare that the statements made in the aforesaid paras are true and correct to the best of my knowledge and information and I believe the same to be true and that no material is has been concealed therefrom.

Solemnly affirmed on this _____ day of _____, 2025 at Mumbai.

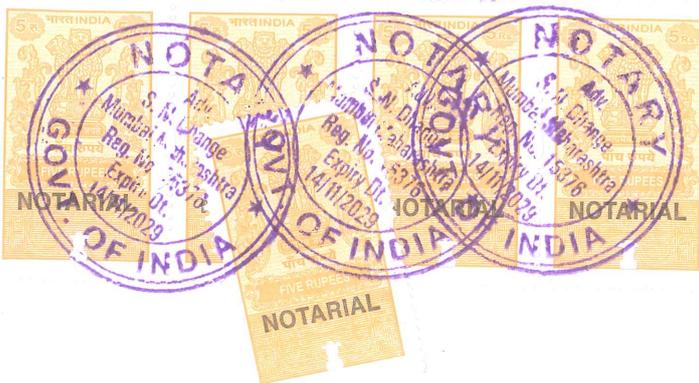
11 JUL 2025

Dattatray Suryakant Bhalerao
Scientist I & Deputy Secretary,
Environment & CC Department,
Government of Maharashtra

BEFORE ME

Adv. S. N. Dhangre
Notary Govt. of India
Regu. No. 15376, MUMBAI (MS)
404-405, 4th Floor, Davar House,
197/199, Near Central Camera Bldg.,
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NOTED & REGISTERED
Page No. 028...Sr. No. 242
Date. 11 JUL 2025



13.	SIA/MH/INFRA2/493855/2024	Proposed Divisional Sports Complex at Nagpur for Government of Maharashtra on Mouza - Jaripatka, C.T.S. No. 01 S. No. 504, 505, 506, 513 at Savner Road, Nagpur, Tah. Dist. Nagpur, by Divisional Sports Complex Executive Committee, Nagpur.
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Representative of PP was present during the meeting along with environmental consultant M/s. Shrikrishna Environment Consultants Pvt. Ltd. It is noted that, the PP has submitted the application for prior environment clearance for proposed project with total plot area of 2,47,400.00 m², FSI area of 96,143.872 m², Non FSI area of 3,652.655 m² and total BUA of 99,796.527 m².

Brief information of the proposal is as below:

1	Proposal Number	PARIVESH Proposal No.: SIA/MH/INFRA2/493855/2024	
2	Name of Project	Proposed Divisional Sports Complex at Nagpur for Government of Maharashtra.	
3	Project category	B Category, 8(a)	
4	Type of Institution	Government	
5	Project Proponent	<ul style="list-style-type: none"> • Name: Divisional Sports Complex Executive Committee, Nagpur. • Mr. Shekhar Vitthalrao Patil (Deputy Director) • Address: CTS No. 01, S. No. 504, 505, 506, 513, At Savner Road, Tah. Nagpur, Dist. Nagpur, Maharashtra. • Phone No: 8888499274 • Email ID: dydnagpur.dsys-mh@gov.in 	
6	Name of Consultant	<ul style="list-style-type: none"> • Name: Shrikrishna Environment Consultants Pvt. Ltd. • NABET Accreditation No.: NABET/EIA/21-24/SA 0213 • Validity: 10/11/2024 	
7	Applied for	Fresh EC	
8	Details of Previous EC	NA	
9	Location of the project	Mouza - Jaripatka, C.T.S. No. 01 S. No. 504, 505, 506, 513 at Savner Road, Nagpur, Tah. Dist. Nagpur, Maharashtra.	
10	Latitude and Longitude	21°10'50.73"N, 79°04'30.31"E	
11	Total Plot Area	247400.00 Sq.m.	
12	Deductions	0.00 Sq.m	
13	Net Plot Area	247400.00 Sq.m.	
14	Proposed FSI area	96143.872 Sq.m.	
15	Proposed Non FSI area	3652.655 Sq.m.	
16	Proposed Total Built-up Area	99796.527 Sq.m.	
17	Total Built up area approved by Planning Authority	99796.527 Sq. m.	
18	Ground Coverage	--	
19	Total Project Cost	Rs. 473.69 Cr.	
20	CER as per MoEF & CC circular dated 01/05/2018	CER Shall be Implemented as a part of EMP as recommended by SEAC/SEIAA as mentioned in OM F. No. 22-65/2017-IA.III dated 30 September, 2020 and OM file No. 22-65/2017-IA.III dated 25/02/2021.	
21	Details of Building Configuration		
	Sr.	Buildings	Building Configuration
			Height in m
	Existing Buildings		
	1	Indoor Stadium	Ground Fl.
			16.21
	2	Youth Hostel Building	G+2 Fl.
			10.50
	3	Boys Hostel Building	G+3 Fl.
			13.95
	4	Athletic Pavilion	G+2 Fl.
			15.30
	Proposed Buildings		

Member Secretary

Chairman

		5	Football Pavilion	G+1 Fl.	9.15	
		6	Hockey Pavilion	G+1 Fl.	9.15	
		7	Sports Club	B+G+7 Fl.	33.00	
		8	Officers Residence	G+1 Fl.	7.35	
		9	Multi Sports Arena	G+2 Fl.	22.20	
		10	Sports Convention Centre	G+4 Fl.	19.65	
		11	Sports School	G+5 Fl.	25.80	
		12	Sports University	G+5 Fl.	25.80	
		13	Hostel Building	G+7 Fl.	27.00	
		14	Canteen/Cafeteria	GF	5.25	
		15	Gymnasium Building	G+1 Fl.	7.65	
		16	Administrative Block	G+1 Fl.	7.65	
22	Total number of tenements	<p>Tenements:</p> <ul style="list-style-type: none"> • Hostel rooms: - 208 Nos., • Athletic Pavilion Building: - 12 rooms, • Indoor Stadium: - Capacity 3000 persons, • Multi sports Arena: - 1 Swimming Pool, 1 Sports Library, 1 10M Shooting Range, 1 Sport Science Center, 1 High Performance Center, 1 Wrestling, 1 Judo, 1 Boxing, 1 Fencing, 1 Table Tennis, 1 Gymnastic, 1 Sepak Takraw, 1 Weight Lifting and 1 Squash Court., • Sports Club: 1 Banquet Halls, 1 Business Centre, 1 Library, 1 E Gaming Zone, 1 Board Games, 1 Squash Courts, 1 Yoga Room, 1 Nutri Bar, 1 Gymnasium, 1 Spa, 1 Terrace Swimming Pool, 1 Kids Pool, 1 Restaurant, 1 Service Apartments, 1 President Suites. • Sports Convention Centre: 1 Multi-Purpose Indoor Hall, 1 Media Room, 1 Administration Rooms, 1 Sports Information Centre, 1 Museum, 1 Spectators Gallery (2000 Pax). • Sports School: 1 Auditorium, Offices, 1 Conference, Room, 1 Class Rooms, 1 Library, 1 Labs, 1 Staff Room, 1 Dance Room, 1 Music Room, 1 Art Room, 1 Drawing Room, 1 Assembly Hall, 1 Furniture Store, 1 Youth Den., • Sports University: 1 Auditorium, Offices, 1 Conference Room, 1 Class Rooms, 1 Library, 1 Labs, 1 Staff Room, 1 Dance Room, 1 Music Room, 1 Art Room, 1 Drawing Room, 1 Assembly Hall, 1 Furniture Store, 1 Youth Den., • Cafeteria: 1 Kitchen area, 1 Dining Area, • Officers Residence: 1- 4 BHK Residence, 1 Office, • Gymnasium Building: 1 Gymnasium, 1 Mini Hall, 1 Spectator Gallery (500 Pax). • Admin Building: 1 Mini Hall and 1 Spectator Gallery (500 Pax), • Football Pavilion: 1 Offices, 1 Players Changing Facilities, 1 Spectator's Sitting (1500 Pax) • Hockey Pavilion: 1 Offices, 1 Players Changing Facilities, 1 Spectator's Sitting (1500 Pax). <p>Expected Users: Total: 15024 Nos. (Hostel and Officers Residence: 1059 Nos, Sports Persons and Others: 13965)</p>				
23	Water Budget	Particular		Dry Season	Wet Season	
		Fresh Water		272 KLD	272 KLD	
		Recycled (Flushing)		222 KLD	222 KLD	
		Recycled (Landscape)		186 KLD	0 KLD	
		Total		680 KLD	494 KLD	
		Waste water generation		453 KLD	453 KLD	
24	Water Storage Capacity for Fire Fighting/ UGT	<p>Five (5) Nos of UGTs proposed: Details are as follows</p> <p>UGT 1 -: For Indoor Stadium, Existing Boys Hostel and Existing Youth Hostel</p> <ul style="list-style-type: none"> • Domestic tank capacity: 95 Cu. M. • Fire tank capacity: 100 Cu. M. <p>UGT 2 -: For Admin Building, Existing Pavilion building and Gymnasium Building</p> <ul style="list-style-type: none"> • Domestic tank capacity: 2 x 162 Cu. M. 				



Member Secretary



Chairman

		<p>UGT 3 -: For Proposed Hostel Building, Sports University, Sports School, Multi sports Arena, Sports Convention Centre, Sports Club, Officers Residence and Cafeteria</p> <ul style="list-style-type: none"> • Domestic tank capacity: 500 Cu. M. • Fire tank capacity: 200 Cu. M. <p>UGT 4 -: For Hockey Pavilion</p> <ul style="list-style-type: none"> • Domestic tank capacity: 40 Cu. M. <p>UGT 5 -: For Football Pavilion</p> <ul style="list-style-type: none"> • Domestic tank capacity: 40 Cu. M. 	
25	Source of Water	<p>Nagpur Municipal Corporation (NMC)</p> <p>STP treated water will be reused for flushing & landscape purpose.</p>	
26	Rainwater Harvesting (RWH)	<ul style="list-style-type: none"> • Level of Ground Water Table: • Pre-Monsoon: 10.0 m to 12.0 m BGL • Post Monsoon: 8.0 m to 10.0 m BGL • Size & No. of RWH tanks and Quantity: NA • Quantity and size of recharge pits: 37 nos. of recharge pits proposed <p>UGT 1 -: For Indoor Stadium, Existing Boys Hostel and Existing Youth Hostel</p> <ul style="list-style-type: none"> • Domestic tank capacity: 95 Cu. M. • Fire tank capacity: 100 Cu. M. <p>UGT 2 -: For Admin Building, Existing Pavilion building and Gymnasium Building</p> <ul style="list-style-type: none"> • Domestic tank capacity: 2 x 162 Cu. M. <p>UGT 3 -: For Proposed Hostel Building, Sports University, Sports School, Multi sports Arena, Sports Convention Centre, Sports Club, Officers Residence and Cafeteria</p> <ul style="list-style-type: none"> • Domestic tank capacity: 500 Cu. M. • Fire tank capacity: 200 Cu. M. <p>UGT 4 -: For Hockey Pavilion</p> <ul style="list-style-type: none"> • Domestic tank capacity: 40 Cu. M. <p>UGT 5 -: For Football Pavilion</p> <ul style="list-style-type: none"> • Domestic tank capacity: 40 Cu. M. 	
27	Sewage and Wastewater	<ul style="list-style-type: none"> • Sewage Generation: 453 KLD • Proposed STP Capacity: 500 KLD Capacity • STP Technology: MBBR Technology 	
28	Solid waste management during construction phase		
	Type	Quantity	Treatment/ disposal
	Dry waste	Negligible	Collect & disposed through authorized agency.
	Wet waste	Negligible	Provision of composting
	Construction waste	Top Soil & Debris	Top soil will be reused for landscape purpose within project site. Excavated debris will be reuse for levelling, backfilling, levelling of internal road preparation purposes within project site.
29	Solid waste management during operation phase		
	Type	Quantity	Treatment/ disposal
	Dry waste	2307 Kg/day	Will be collected & disposed by Nagpur Mun.Corp (NMC).
	Wet waste	1714 Kg/day	Treated in Smart Drum Organic waste composter and used as manure in landscape
	Haz. Waste / BMW		NA
	E-waste	60.0 Kg/day	Handed over to the authorized recyclers Nagpur Mun.Corp (NMC).
	STP Sludge	46 Kg/day	Mechanize Dewatering used as manure in landscape
30	Green Belt Development	<ul style="list-style-type: none"> • Total RG Area: 42353.21 Sq. m. • Existing trees on Plot: 811 No. (Retained on site) • Number of trees to be plant: 2086 Nos. • Number of trees to be cut: 103 Nos. • Number of trees to be transplanted: 254 Nos. 	



Member Secretary



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31	Power Requirement	<ul style="list-style-type: none"> Source of power supply: MSEDCL During Construction Phase (Demand Load): 100 KW During Operation Phase (Connected Load): 4525 KW During Operation Phase (Demand Load): 2815 KW Transformer: 2 x 830 kVA & 3 x 2000 kVA capacity DG Set: 1 x 360 kVA, 4 x 500 kVA, 2 x 400 kVA, 6 x 250 kVA, 4 x 125 kVA capacity, Fuel Used: HSD 			
32	Energy Saving	Total Energy Saving: 20.41 % through Solar Energy & Energy saving measures			
33	Environment Management Plan during Construction phase				
	Sr.	Parameter	Capital (Lakh)		
	1	Personnel Protective Equipment	9.31		
	2	Site Sanitation Facility	2.81		
	3	Water provision	7.02		
	4	Solid waste management	4.0		
	5	Health Check up	15.0		
	6	Awareness to workers or training	3.60		
	7	Environmental Monitoring	55.93		
	8	Disaster Management	2.75		
		TOTAL	100.42		
34	Environment Management Plan Operation phase				
	Sr. No.	Component	Details	Capital (Lakh)	O &M (Lakh/Y)
	1	Storm water	Ø 160 mm, Ø200 mm, Ø250, Ø315mm, Ø450 mm, Ø600 mm Pipe	76.62	8.60
	2	Sewage Treatment Plant	STP of 500 KLD Capacity	37.0	17.51
	3	Water treatment	--	--	--
	4	RWH	37 Nos of Recharge Pits	74.0	7.50
	5	Solid waste management	OWC	37.50	7.38
	6	Hazardous waste	NA	--	--
	7	E-waste	Handed over to the authorized recyclers.	--	--
	8	Landscape Development	2086 No of Trees	670.0	100.38
	9	Energy Saving	20.41 % Energy saving	107.90	6.00
	10	Environment Monitoring	Air, Water, Noise, Soil, STP, DG set, Compost Monitoring	--	4.27
	11	Disaster Management	--	527.68	39.57
		TOTAL		1530.70	187.61
35	Traffic Management	Type	Required as per UDCPR	Actual Provided	Area per Parking
		4-Wheeler	1480 No.	1515 No.	12.5 Sq.m.
		2-Wheeler	6720 No.	6730 No.	2.0 Sq.m
36	Details of Court Cases/ litigations w.r.t. the project and project location if any				NA

Deliberations:

PP stated that, the application is for Proposed Divisional Sports Complex at Nagpur for Government of Maharashtra, located at Mouza - Jaripatka, C.T.S. No. 01 S. No. 504, 505, 506, 513 at Savner Road, Nagpur, Tah. Dist. Nagpur. The proposed configuration is as below:

Sr.	Buildings	Building Configuration	Height in m
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Member Secretary


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Existing Buildings			
1	Indoor Stadium	Ground Fl.	16.21
2	Youth Hostel Building	G+2 Fl.	10.50
3	Boys Hostel Building	G+3 Fl.	13.95
4	Athletic Pavilion	G+2 Fl.	15.30
Proposed Buildings			
5	Football Pavilion	G+1 Fl.	9.15
6	Hockey Pavilion	G+1 Fl.	9.15
7	Sports Club	B+G+7 Fl.	33.00
8	Officers Residence	G+1 Fl.	7.35
9	Multi Sports Arena	G+2 Fl.	22.20
10	Sports Convention Centre	G+4 Fl.	19.65
11	Sports School	G+5 Fl.	25.80
12	Sports University	G+5 Fl.	25.80
13	Hostel Building	G+7 Fl.	27.00
14	Canteen/Cafeteria	GF	5.25
15	Gymnasium Building	G+1 Fl.	7.65
16	Administrative Block	G+1 Fl.	7.65

PP informed that following NoCs / Permissions pertaining to the proposal are received till date:

Type	Date	Issuing authority / Remarks
Water Supply	26/08/2024	Nagpur Municipal Corporation
Drainage	16/08/2024	Nagpur Municipal Corporation
Aviation / MoD	31/08/2024	Airports Authority of India/ G14 Zone of CCZM Nagpur Airport/ permitted Top elevation -375m AMSL and building height -374.23m AMSL
SWM	23/08/2024	AG Enviro Infra Projects Private Limited/ for Non-biodegradable waste and E-waste

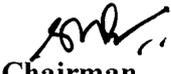
PP informed that that the project site is not located in whole or in part within 5 km. of the protected area notified under the Wildlife (Protection) Act, 1972, critically polluted areas and severely polluted areas as identified by the CPCB, eco-sensitive areas notified under Section 3(2) of the Environment (Protection) Act, and the inter-state boundaries.

The case was discussed on the basis of the documents submitted and presentation made by the proponent. All issues relating to environment, including air, water, land, soil, ecology, biodiversity and social aspects were examined. The proposal is appraised as category 8(a) b2.

During discussion following points emerged:

1. PP to submit Fire NoC.
2. PP to submit details of on-site and off-site green belt development plan with provision of geo-tagging.
3. PP to provide arrangement / facilities for differently abled persons.
4. With reference to the directions given by Hon'ble National Green Tribunal, Central Zone Bench, Bhopal in Original Application No. 93/2024(CZ) vide order dt., 08.09.2024, PP and Consultant to jointly submit undertaking that the project site is **not** located in whole or in part within 5 km. of the protected area notified under the Wildlife (Protection) Act, 1972, critically polluted areas and severely polluted areas as identified by the CPCB, eco-sensitive areas notified under Section 3(2) of the Environment (Protection) Act, and the inter-state boundaries.
5. PP to obtain IOD/IOA/Concession Document/Plan Approval or any other form of documents as applicable clarifying its conformity with local planning rules and provisions indicating all required RG area as per prevailing Hon'ble Supreme Court Order. PP to obtain all mandatory


Member Secretary


Chairman

- NOCs from the concerned planning authority and the planning authority shall not issue occupation certificate unless PP obtains the same.
6. PP to prepare and implement plan to make proposed project a plastic free zone.
 7. PP to ensure to achieve the standard parameters of the treated sewage as per order issued by the Hon'ble National Green tribunal on 30.04.2019. PP to ensure that, the water proposed to be used for construction phase should not be drinking water.
 8. PP and the planning authority shall ensure that, the construction and demolition waste (C & D waste) is collected and treated at designated places as per Construction and Demolition Waste Management Rules, 2016 amended from time to time.
 9. PP to provide electric charging facility by providing charging points at suitable places as per Maharashtra Electric Vehicle Policy, 2021.
 10. PP to ensure to achieve minimum 5% energy saving by using non-conventional energy source.

Decision: - After deliberation, Committee decided to recommend the proposal for Environmental Clearance to SEIAA, subject to compliance of above points.

14.	SIA/MH/INFRA2/491938/2024	Proposed Residential & Commercial project "41 Zoy" at Sr. No. 236P, 237P, Hinjewadi, Mulshi, Pune by M/s. Krisala Landmark Pvt Ltd.
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Decision: - PP remained absent. Hence the proposal was deferred.


Member Secretary

Signature Not Verified

Digitally Signed by: Joy S Thakur
Member Secretary, SEAC

Date: 21/11/2024 

Chairman

Minutes of 285th Day-2 (Part A) meeting of SEIAA held on 19th December, 2024

Item no. 04

Proposal No.:- SIA/MH/INFRA2/493855/2024

Type of Project: EC

Subject- Environmental Clearance for Proposed Divisional Sports Complex at Nagpur for Government of Maharashtra on Mouza - Jaripatka, C.T.S. No. 01 S. No. 504, 505, 506, 513 at Savner Road, Nagpur, Tah. Dist. Nagpur, by Divisional Sports Complex Executive Committee, Nagpur by Divisional sports complex executive Committee Nagpur

Project Details-

PP has submitted the application for prior environment clearance for proposed project with total plot area of 2,47,400.00 m², FSI area of 96,143.872 m², Non FSI area of 3,652.655 m² and total BUA of 99,796.527 m².

Brief information of the proposal is as below:

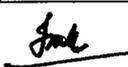
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2	Name of Project	Proposed Divisional Sports Complex at Nagpur for Government of Maharashtra.																				
3	Project category	B Category, 8(a)																				
4	Type of Institution	Government																				
5	Project Proponent	Name: Divisional Sports Complex Executive Committee, Nagpur. Mr. Shekhar Vitthalrao Patil (Deputy Director) Address: CTS No. 01, S. No. 504, 505, 506,513, At Savner Road, Tah. Nagpur, Dist. Nagpur, Maharashtra. Phone No: 8888499274 Email ID: dydnagpur.dsys-mh@gov.in																				
6	Name of Consultant	Name: Shrikrishna Environment Consultants Pvt. Ltd. NABET Accreditation No.: NABET/EIA/21-24/SA 0213 Validity: 10/11/2024																				
7	Applied for	Fresh EC																				
8	Details of Previous EC	NA																				
9	Location of the project	Mouza - Jaripatka, C.T.S. No. 01 S. No. 504, 505, 506, 513 at Savner Road, Nagpur, Tah. Dist. Nagpur, Maharashtra.																				
10	Latitude and Longitude	21°10'50.73"N, 79°04'30.31"E																				
11	Total Plot Area	247400.00 Sq.m.																				
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20	CER as per MoEF & CC circular dated 01/05/2018	CER Shall be Implemented as a part of EMP as recommended by SEAC/SEIAA as mentioned in OM F. No. 22-65/2017-IA.III dated 30 September, 2020 and OM file No. 22-65/2017-IA.III dated 25/02/2021.																				
21	Details of Building Configuration																					
	<table border="1"> <thead> <tr> <th>Sr.</th> <th>Buildings</th> <th>Building Configuration</th> <th>Height in m</th> </tr> </thead> <tbody> <tr> <td colspan="4" style="text-align: center;">Existing Buildings</td> </tr> <tr> <td>1</td> <td>Indoor Stadium</td> <td>Ground Fl.</td> <td>16.21</td> </tr> <tr> <td>2</td> <td>Youth Hostel Building</td> <td>G+2 Fl.</td> <td>10.50</td> </tr> <tr> <td>3</td> <td>Boys Hostel Building</td> <td>G+3 Fl.</td> <td>13.95</td> </tr> </tbody> </table>		Sr.	Buildings	Building Configuration	Height in m	Existing Buildings				1	Indoor Stadium	Ground Fl.	16.21	2	Youth Hostel Building	G+2 Fl.	10.50	3	Boys Hostel Building	G+3 Fl.	13.95
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Member Secretary


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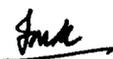
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		4	Athletic Pavilion	G+2 Fl.	15.30
		Proposed Buildings			
		5	Football Pavilion	G+1 Fl.	9.15
		6	Hockey Pavilion	G+1 Fl.	9.15
		7	Sports Club	B+G+7 Fl.	33.00
		8	Officers Residence	G+1 Fl.	7.35
		9	Multi Sports Arena	G+2 Fl.	22.20
		10	Sports Convention Centre	G+4 Fl.	19.65
		11	Sports School	G+5 Fl.	25.80
		12	Sports University	G+5 Fl.	25.80
		13	Hostel Building	G+7 Fl.	27.00
		14	Canteen/Cafeteria	GF	5.25
		15	Gymnasium Building	G+1 Fl.	7.65
		16	Administrative Block	G+1 Fl.	7.65
22	Total number of tenements	<p>Tenements: Hostel rooms: - 208 Nos., Athletic Pavilion Building: - 12 rooms, Indoor Stadium: - Capacity 3000 persons, Multi sports Arena: - 1 Swimming Pool, 1 Sports Library, 1 10M Shooting Range, 1 Sport Science Center, 1 High Performance Center, 1 Wrestling, 1 Judo, 1 Boxing, 1 Fencing, 1 Table Tennis, 1 Gymnastic, 1 Sepak Takraw, 1 Weight Lifting and 1 Squash Court., Sports Club: 1 Banquet Halls, 1 Business Centre, 1 Library, 1 E Gaming Zone, 1 Board Games, 1 Squash Courts, 1 Yoga Room, 1 Nutri Bar, 1 Gymnasium, 1 Spa, 1 Terrace Swimming Pool, 1 Kids Pool, 1 Restaurant, 1 Service Apartments, 1 President Suites. Sports Convention Centre: 1 Multi-Purpose Indoor Hall, 1 Media Room, 1 Administration Rooms, 1 Sports Information Centre, 1 Museum, 1 Spectators Gallery (2000 Pax). Sports School: 1 Auditorium, Offices, 1 Conference, Room, 1 Class Rooms, 1 Library, 1 Labs, 1 Staff Room, 1 Dance Room, 1 Music Room, 1 Art Room, 1 Drawing Room, 1 Assembly Hall, 1 Furniture Store, 1 Youth Den., Sports University: 1 Auditorium, Offices, 1 Conference Room, 1 Class Rooms, 1 Library, 1 Labs, 1 Staff Room, 1 Dance Room, 1 Music Room, 1 Art Room, 1 Drawing Room, 1 Assembly Hall, 1 Furniture Store, 1 Youth Den., Cafeteria: 1 Kitchen area, 1 Dining Area, Officers Residence: 1- 4 BHK Residence, 1 Office, Gymnasium Building: 1 Gymnasium, 1 Mini Hall, 1 Spectator Gallery (500 Pax). Admin Building: 1 Mini Hall and 1 Spectator Gallery (500 Pax). Football Pavilion: 1 Offices, 1 Players Changing Facilities, 1 Spectator's Sitting (1500 Pax) Hockey Pavilion: 1 Offices, 1 Players Changing Facilities, 1 Spectator's Sitting (1500 Pax). Expected Users: Total: 15024 Nos. (Hostel and Officers Residence: 1059 Nos, Sports Persons and Others: 13965)</p>			
23	Water Budget	Particular		Dry Season	Wet Season
		Fresh Water		272 KLD	272 KLD
		Recycled (Flushing)		222 KLD	222 KLD
		Recycled (Landscape)		186 KLD	0 KLD
		Total		680 KLD	494 KLD
		Waste water generation		453 KLD	453 KLD
24	Water Storage Capacity for Fire Fighting/ UGT	<p>Five (5) Nos of UGTs proposed: Details are as follows UGT 1 -: For Indoor Stadium, Existing Boys Hostel and Existing Youth Hostel Domestic tank capacity: 95 Cu. M. Fire tank capacity: 100 Cu. M. UGT 2 -: For Admin Building, Existing Pavilion building and Gymnasium Building Domestic tank capacity: 2 x 162 Cu. M. UGT 3 -: For Proposed Hostel Building, Sports University, Sports School, Multi sports Arena, Sports Convention Centre, Sports Club, Officers Residence and Cafeteria</p>			


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		Domestic tank capacity: 500 Cu. M. Fire tank capacity: 200 Cu. M. UGT 4 -: For Hockey Pavilion Domestic tank capacity: 40 Cu. M. UGT 5 -: For Football Pavilion Domestic tank capacity: 40 Cu. M.	
25	Source of Water	Nagpur Municipal Corporation (NMC) STP treated water will be reused for flushing & landscape purpose.	
26	Rainwater Harvesting (RWH)	Level of Ground Water Table: Pre-Monsoon: 10.0 m to 12.0 m BGL Post Monsoon: 8.0 m to 10.0 m BGL Size & No. of RWH tanks and Quantity: NA Quantity and size of recharge pits: 37 nos. of recharge pits proposed UGT 1 -: For Indoor Stadium, Existing Boys Hostel and Existing Youth Hostel Domestic tank capacity: 95 Cu. M. Fire tank capacity: 100 Cu. M. UGT 2 -: For Admin Building, Existing Pavilion building and Gymnasium Building Domestic tank capacity: 2 x 162 Cu. M. UGT 3 -: For Proposed Hostel Building, Sports University, Sports School, Multi sports Arena, Sports Convention Centre, Sports Club, Officers Residence and Cafeteria Domestic tank capacity: 500 Cu. M. Fire tank capacity: 200 Cu. M. UGT 4 -: For Hockey Pavilion Domestic tank capacity: 40 Cu. M. UGT 5 -: For Football Pavilion Domestic tank capacity: 40 Cu. M.	
27	Sewage and Wastewater	Sewage Generation: 453 KLD Proposed STP Capacity: 500 KLD Capacity STP Technology: MBBR Technology	
28	Solid waste management during construction phase		
	Type	Quantity	Treatment/ disposal
	Dry waste	Negligible	Collect & disposed through authorized agency.
	Wet waste	Negligible	Provision of composting
	Construction waste	Top Soil & Debris	Top soil will be reused for landscape purpose within project site. Excavated debris will be reuse for levelling, backfilling, levelling of internal road preparation purposes within project site.
29	Solid waste management during operation phase		
	Type	Quantity	Treatment/ disposal
	Dry waste	2307 Kg/day	Will be collected & disposed by Nagpur Mun.Corp (NMC).
	Wet waste	1714 Kg/day	Treated in Smart Drum Organic waste composter and used as manure in landscape
	Haz. Waste / BMW		NA
	E-waste	60.0 Kg/day	Handed over to the authorized recyclers Nagpur Mun.Corp (NMC).
	STP Sludge	46 Kg/day	Mechanize Dewatering used as manure in landscape
30	Green Belt Development	<ul style="list-style-type: none"> Total RG Area: 42353.21 Sq. m. Existing trees on Plot: 811 No. (Retained on site) Number of trees to be plant: 2086 Nos. Number of trees to be cut: 103 Nos. Number of trees to be transplanted: 254 Nos. 	



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31	Power Requirement	<ul style="list-style-type: none"> Source of power supply: MSEDCL During Construction Phase (Demand Load): 100 KW During Operation Phase (Connected Load): 4525 KW During Operation Phase (Demand Load): 2815 KW Transformer: 2 x 830 kVA & 3 x 2000 kVA capacity DG Set: 1 x 360 kVA, 4 x 500 kVA, 2 x 400 kVA, 6 x 250 kVA, 4 x 125 kVA capacity, Fuel Used: HSD 			
32	Energy Saving	Total Energy Saving: 20.41 % through Solar Energy & Energy saving measures			
33	Environment Management Plan during Construction phase				
	Sr.	Parameter	Capital (Lakh)		
	1	Personnel Protective Equipment	9.31		
	2	Site Sanitation Facility	2.81		
	3	Water provision	7.02		
	4	Solid waste management	4.0		
	5	Health Check up	15.0		
	6	Awareness to workers or training	3.60		
	7	Environmental Monitoring	55.93		
	8	Disaster Management	2.75		
		TOTAL	100.42		
34	Environment Management Plan Operation phase				
	Sr. No.	Component	Details	Capital (Lakh)	O &M (Lakh/Y)
	1	Storm water	Ø 160 mm, Ø200 mm, Ø250, Ø315mm, Ø450 mm, Ø600 mm Pipe	76.62	8.60
	2	Sewage Treatment Plant	STP of 500 KLD Capacity	37.0	17.51
	3	Water treatment	--	--	--
	4	RWH	37 Nos of Recharge Pits	74.0	7.50
	5	Solid waste management	OWC	37.50	7.38
	6	Hazardous waste	NA	--	--
	7	E-waste	Handed over to the authorized recyclers.	--	--
	8	Landscape Development	2086 No of Trees	670.0	100.38
	9	Energy Saving	20.41 % Energy saving	107.90	6.00
	10	Environment Monitoring	Air, Water, Noise, Soil, STP, DG set, Compost Monitoring	--	4.27
	11	Disaster Management	--	527.68	39.57
		TOTAL		1530.70	187.61
35	Traffic Management	Type	Required as per UDCPR	Actual Provided	Area per Parking
		4-Wheeler	1480 No.	1515 No.	12.5 Sq.m.
		2-Wheeler	6720 No.	6730 No.	2.0 Sq.m
36	Details of Court Cases/ litigations w.r.t. the project and project location if any				NA

SEAC Deliberation –

PP stated that, the application is for Proposed Divisional Sports Complex at Nagpur for Government of Maharashtra, located at Mouza - Jaripatka, C.T.S. No. 01 S. No. 504, 505, 506, 513 at Savner Road, Nagpur, Tah. Dist. Nagpur. The proposed configuration is as below:

Sr.	Buildings	Building Configuration	Height in m
Existing Buildings			
1	Indoor Stadium	Ground Fl.	16.21


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2	Youth Hostel Building	G+2 Fl.	10.50
3	Boys Hostel Building	G+3 Fl.	13.95
4	Athletic Pavilion	G+2 Fl.	15.30
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16	Administrative Block	G+1 Fl.	7.65

PP informed that following NoCs / Permissions pertaining to the proposal are received till date:

Type	Date	Issuing authority / Remarks
Water Supply	26/08/2024	Nagpur Municipal Corporation
Drainage	16/08/2024	Nagpur Municipal Corporation
Aviation / MoD	31/08/2024	Airports Authority of India/ G14 Zone of CCZM Nagpur Airport/ permitted Top elevation -375m AMSL and building height -374.23m AMSL
SWM	23/08/2024	AG Enviro Infra Projects Private Limited/ for Non-biodegradable waste and E-waste

PP informed that that the project site is not located in whole or in part within 5 km. of the protected area notified under the Wildlife (Protection) Act, 1972, critically polluted areas and severely polluted areas as identified by the CPCB, eco-sensitive areas notified under Section 3(2) of the Environment (Protection) Act, and the inter-state boundaries.

The case was discussed on the basis of the documents submitted and presentation made by the proponent. All issues relating to environment, including air, water, land, soil, ecology, biodiversity and social aspects were examined. The proposal is appraised as category 8(a) b2.

During discussion following points emerged:

1. PP to submit Fire NoC.
2. PP to submit details of on-site and off-site green belt development plan with provision of geo-tagging.
3. PP to provide arrangement / facilities for differently abled persons.
4. With reference to the directions given by Hon'ble National Green Tribunal, Central Zone Bench, Bhopal in Original Application No. 93/2024(CZ) vide order dt., 08.09.2024, PP and Consultant to jointly submit undertaking that the project site is not located in whole or in part within 5 km. of the protected area notified under the Wildlife (Protection) Act, 1972, critically polluted areas and severely polluted areas as identified by the CPCB, eco-sensitive areas notified under Section 3(2) of the Environment (Protection) Act, and the inter-state boundaries.


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5. PP to obtain IOD/IOA/Concession Document/Plan Approval or any other form of documents as applicable clarifying its conformity with local planning rules and provisions indicating all required RG area as per prevailing Hon'ble Supreme Court Order. PP to obtain all mandatory NOCs from the concerned planning authority and the planning authority shall not issue occupation certificate unless PP obtains the same.
6. PP to prepare and implement plan to make proposed project a plastic free zone.
7. PP to ensure to achieve the standard parameters of the treated sewage as per order issued by the Hon'ble National Green tribunal on 30.04.2019. PP to ensure that, the water proposed to be used for construction phase should not be drinking water.
8. PP and the planning authority shall ensure that, the construction and demolition waste (C & D waste) is collected and treated at designated places as per Construction and Demolition Waste Management Rules, 2016 amended from time to time.
9. PP to provide electric charging facility by providing charging points at suitable places as per Maharashtra Electric Vehicle Policy, 2021.
10. PP to ensure to achieve minimum 5% energy saving by using non-conventional energy source.

Recommendations of SEAC-

After deliberation, Committee decided to recommend the proposal for Environmental Clearance to SEIAA, subject to compliance of above points.

Deliberation in SEIAA-

Proposal is a new construction project. Proposal is recommended by SEAC-3 in its 199th meeting for grant of Environment Clearance for total plot area of 2,47,400.00 m², FSI area of 96,143.872 m², Non FSI area of 3,652.655 m² and total BUA of 99,796.527 m².

During the meeting, SEIAA asked PP regarding the provision of RG. PP submitted that, they have provided mandatory RG having area of 24740.00 m² on mother earth without any construction. SEIAA asked PP to submit an undertaking to that effect. PP submitted the same dated 19.11.2024.

SEIAA also asked PP to submit undertaking regarding the complying the SEAC conditions. PP submitted the same dated 19.11.2024.

SEIAA after deliberation decided to grant EC for-FSI- 96,143.872 m², Non FSI- 3,652.655 m², total BUA-99,796.527 m². (Plan approval No- MNP/NRV/1006, dated-12.09.2024)

SEIAA after deliberation decided to grant Environment Clearance subject to compliance of following conditions-

1. PP has provided mandatory RG area of 24740.00 m² on mother earth without any construction. Local planning authority to ensure the compliance of the same.
2. PP to keep open space unpaved so as to ensure permeability of water. However, whenever paving is deemed necessary, PP to provide grass pavers of suitable types & strength to increase the water permeable area as well as to allow effective fire tender movement.
3. PP to achieve at least 5% of total energy requirement from solar/other renewable sources.



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4. PP Shall comply with Standard EC conditions mentioned in the Office Memorandum issued by MoEF& CC vide F.No.22-34/2018-IA III dt.04.01.2019.
5. SEIAA after deliberation decided to grant EC for-FSI- 96,143.872 m2, Non FSI- 3,652.655 m2, total BUA-99,796.527 m2. (Plan approval No- MNP/NRV/1006, dated- 12.09.2024)

SEIAA Decision-

SEIAA after deliberation decided to grant Environment Clearance.




Member Secretary


Chairman